

ITEM NO.11

Court 1 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 808/2020

DR. RAVI M. NAIR & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.74246/2020-EXEMPTION FROM FILING  
AFFIDAVIT )

Date : 19-08-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. J.Sai Deepak,Adv.  
Mr. Suvidutt M.S., AOR  
Ms. Anu B.,Adv.  
Mr. Vibhor Ahlawat,Adv.  
Mr. Abhishek Avadani,Adv.  
Mr. Yogesh Kumar,Adv.  
Mr. Abhijeet Singh,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel for the petitioners seeks permission to  
withdraw the writ petition with liberty to approach the High Court.

The writ petition is dismissed as withdrawn with liberty as  
prayed for.

(MADHU BALA)  
AR-CUM-PS

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR